

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1000
ANSWERED ON:17.07.2014
CONSTRUCTION OF TOILETS
Maadam Smt. Poonamben Hematbhai

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the targets set and achievements made for provision of toilets in the rural areas during the 12th Five Year Plan, Statewise/ UT-wise and year-wise;
- (b) the reasons for slippages, if any;
- (c) whether any audit has been done regarding funds sanctioned and utilized for this purpose;
- (d) if so, the details thereof; and
- (e) if not, reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA)

- (a) Since Nirmal Bharat Abhiyan (NBA) is demand driven scheme, hence no State-wise annual targets are fixed. However, achievements made in construction of household latrines, Statewise/ UT-wise and year-wise during 12th Five Year Plan is at Annexure-1.
- (b) Since there are no annual targets, therefore there is no slippage against target. However, there is need to improve the pace of implementation of the programme. A large proportion of our population is still not convinced about the need to build toilets in their homes and use them. There is need for a massive awareness drive to trigger behavior change amongst people to encourage them to stop open defecation by building toilets in their homes and using them.
- (c) and (d) As per the NBA guidelines, funds utilised by the States under the programme are subject to audit by empanelled Chartered Accountant empanelled by the Comptroller and Auditor General (CAG) and by the CAG itself. Further, annual audit of the Ministry of Drinking Water and Sanitation is carried out by the office of the Director General of Audit. Further the Comptroller and Auditor General of India has initiated a Performance Audit of the Total Sanitation Campaign (TSCyNirmal Bharat Abhiyan (NBA) in May 2014 which is underway.
- (e) Does not arise.